

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/91/252/HDB/2017
NAME OF THE COMPANY	Garuda Graphite Private Limited
NAME OF THE PETITIONER(S)	Garuda Graphite Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. CH. VENKAT RETHY	PCS	chvenkatsethy@gmail.com 9849242304	any
Dr. S. V. RAMA KRISHNA	Adv.	9848603091	Dr. S. V. Rama Krishna

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Order pronounced.

Member (Technical)

Member (Judicial)